

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials posted in Central District are hereby directed to report for the National Lok Adalat to be held on 08.10.2023 in Tis Hazari Courts, Delhi:

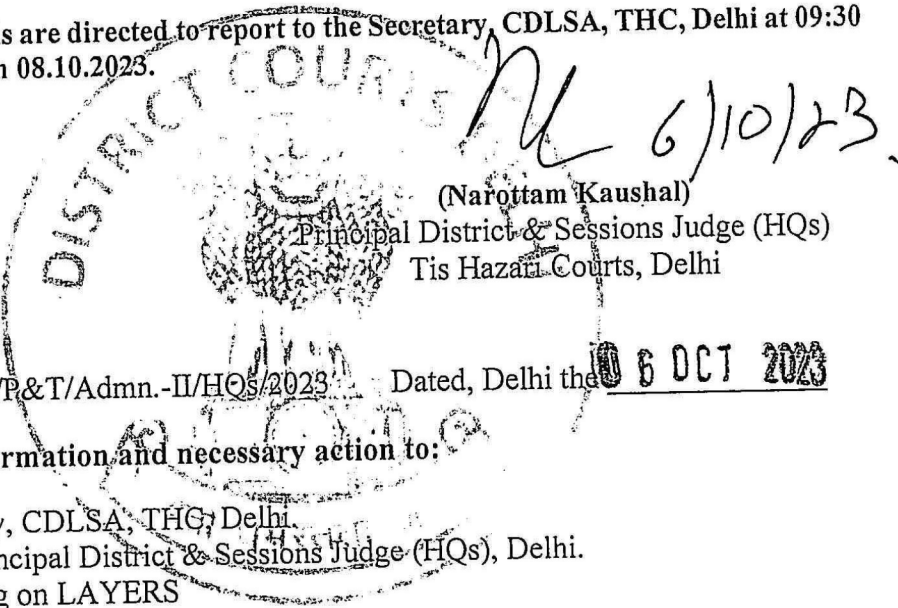
S.No.	Name & EC	Present place of posting
1	Sh. Ankur Bansal EC:66411329	JA in Vigilance Branch (HQs), THC, Delhi.
2	Sh. Paramjeet EC:78793312	JA in Receipt & Issues Branch (Central), THC, Delhi.
3	Sh. Shubham Kumar EC:91626028	JJA in Administration Branch-III (HQs), THC, Delhi.
4	Sh. Ankit Sharma EC:82967801	JJA in Mediation Centre (Central), THC, Delhi.
5	Sh. Vinod Gupta EC:61171913	JJA in Accounts Branch (Central), THC, Delhi.
6	Sh. Ghanshyam Sharma EC:62552381	JJA in Accounts Branch (Central), THC, Delhi.
7	Sh. Badal Singh Deshwal EC:42078377	JA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO - 01), Central, THC, Delhi.
8	Sh. Anant EC:10963	JA in Copying Agency (Central), THC, Delhi.
9	Sh. Ankur Sharma EC:40081548	JJA in the court of Sh. Abhishek Srivastava ADJ-05 (Central), THC, Delhi.
10	Sh. Ankur Morya EC:57371051	JJA in the court of Sh. Upasana Satija, JSCC-cum-ASCJ-cum-Guardian Judge (Central), THC, Delhi.
11	Sh. Samir EC:23238112	JJA, Administration Branch-II (HQs), THC, Delhi.
12	Sh. Pawan Kumar EC:19631876	JA in Computer Branch (Central), THC, Delhi.
13	Sh. Deepak EC:49216095	JA in the court of Ms. Kaveri Baweja, District Judge (Commercial-07), Central, THC, Delhi.
14	Sh. Gaurav Kaushik EC:54109780	JJA in Litigation Branch (Central), THC, Delhi.
15	Sh. Saurav Panwar EC:87712344	JJA in IT Cell (HQs), THC, Delhi.



S.No.	Name & EC	Present place of posting
16	Sh. Vishal Upadhyay EC:23691585	JJA, Administration Branch-II (HQs), THC, Delhi.
17	Ms. Priyanka EC:33730114	JJA in Vigilance Branch (HQs), THC, Delhi.
18	Sh. Sujay Samrendra EC:56224770	JJA in R&I Branch (Central), THC, Delhi.
19	Sh. Amit Kumar EC:57300624	JJA in Copying Agency (Central), THC, Delhi.

Note:(a) In the event of any emergent requirement (from Judicial Officers or otherwise) then the Ld. Secretary, CDLSA is requested to utilize the services of official/s at Sl. No.19.

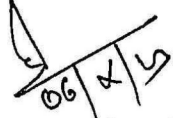
(b) All the Officials are directed to report to the Secretary, CDLSA, THC, Delhi at 09:30 AM (Sharp) on 08.10.2023.



No. 7577-822 / LA/P&T/Admn.-II/HQs/2023 Dated, Delhi the 6 OCT 2023

Forwarded for information and necessary action to:

1. The Secretary, CDLSA, THC, Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. For uploading on LAYERS
4. For uploading on Website.
5. Officials concerned.


Administrative Officer (Judicial)
Administration Branch -- II (HQs)
Tis Hazari Courts, Delhi